

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 223/MP/2023 along with IA No.53/2023

- Subject : Petition under Sections 79 (1)(f) and 79(1)(c) of the Electricity Act, 2003, read with Regulation 8 and Regulation 26 of the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008 and Detailed Procedure framed thereunder and approved by this Commission, in relation to arbitrary, unlawful and mala fide acts on part of Respondent No.1, SLDC in refusing to process Petitioner's Application for Standing Clearance for grant of Short Term Open Access (STOA) for August 2023 and grant the same within timelines stipulated in the Detailed Procedure.
- Petitioner : Tadas Wind Energy Private Limited (TWEPL)
- Respondents : Karnataka Power Transmission Corp. Ltd. (KPTCL) and Anr.
- Date of Hearing : **28.1.2025**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Parties Present : Shri Rohit Sharma, Advocate, TWEPL
Ms. Pratiksha, Advocate, TWEPL
Shri Aditya Narayan, Advocate, TWEPL
Shri Nikhil Purohit, Advocate, TWEPL
Shri V. M. Kannan, Advocate, KPTCL
Shri Shahbaaz Hussain, Advocate, KPTCL
Ms. Stephania Pinto, Advocate, KPTCL
Ms. Devika Ganesh, Advocate, KPTCL
Shri Sumanth Gowda, Advocate, KPTCL
Ms. Harimohana N, Advocate, KPTCL
Shri Mayank Singh, Advocate, KPTCL
Shri Gajendra Sinh, NLDC
Shri Alok Mishra, NLDC

Record of Proceedings

During the course of the hearing, the learned counsel for the Petitioner and the Respondent No.1, SLDC-KPTCL made detailed submissions and concluded their respective arguments.

2. Considering their request, the Commission permitted both sides to file their respective written submissions, if any, within a week with a copy to the other side. The interim protection granted vide Record of Proceedings for the hearing dated 28.7.2023 will continue till the issuance of the order.

3. Subject to the above, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)